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LOK SABHA

Wednesday, 28th September, 1955

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Radio Research Committee

*2266. **Shri Krishnacharya Joshi** : Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) the nature of the recommendations of the Sub-Committee of the Radio Research Committee set up to carry out a survey of raw materials for the radio industry; and

(b) the steps Government propose to take thereon?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix XI, annexure No. 37.]

Shri Krishnacharya Joshi : Sir, I am sorry to say that I could not get the statement so far. I was waiting for about fifteen minutes, but I could not get any statement.

Dr. K. L. Shrimali: I am sorry. The statement should have been there. Would you like me to read it, Sir?

Mr. Speaker: I should like to know what happens to the statements. The practice is that they are placed at least half an hour before in the Notice Office.

Dr. Ram Subhag Singh: I also went to enquire. But the notice regarding the statement was not there on the notice board.

Mr. Speaker : All Members are talking simultaneously. It is an improper procedure of conducting the proceedings.

Shri Krishnacharya Joshi: I was in the Notice Office till five minutes to 11, but I could not get it.

Mr Speaker : Let the question be postponed for the time being. The Secretary is making enquiries and we shall see what happens. But that will apply to all questions in which there are statements.

An Hon. Member : Now they have been put up.

Mr. Speaker: Then the hon. Member may go and look at it, if he likes—or he may not.

So it is only restricted to this question and that is postponed for the time being.

Revenues from Hyderabad

*2267. **Shri Ibrahim**: Will the Minister of **Finance** be pleased to state the amount of revenue that was realised by the Central Government in the State of Hyderabad during the year 1954-55, separately from each source?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The revenue realised by the Central Government in the State of Hyderabad during the financial year 1954-55 from each source is as follows:—

Central Excise	Income tax	Total
Rs.	Rs.	Rs.
(in lakhs)	(in lakhs)	(in lakhs)
2.43	1.91	4.34

राइफल चलाना

*२२७०. **श्री भक्त दर्शन** : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि मार्च, १९५४ में लोकसभा द्वारा स्वीकृत संकल्प के अनुसरण में जनता को राइफल चलाना सिखाने के लिये राज्य सरकारों को क्या वास्तविक सहायता दी गई है?

रक्षा उपमंत्री (सरदार मजीठिया): असनिकों को राइफल चलाने को शिक्षा देने के लिये एक स्कीम राज्य सरकारों के पास भेजी गई थी और जिन राज्य सरकारों ने इस स्कीम को मान लिया है, उनको २२ वाली राइफलें दी गई हैं।

श्री भक्त बर्दान : क्या मैं जान सकता हूँ कि वे कौनसी राज्य सरकारें हैं जिन्होंने इस बारे में केन्द्रीय सरकार से दरखास्त की है ?

सरदार मजीठिया : जिन्होंने इस स्कीम को स्वीकार किया है उनकी लिस्ट मेरे पास है। वे ये हैं : पेंसू, राजस्थान, मध्य प्रदेश, आन्ध्र, बम्बई, भोपाल, त्रिपुरा, मनीपुर, आसाम, सौराष्ट्रविन्ध्य प्रदेश, उत्तर प्रदेश, हंदराबाद, मैसूर, बिहार और दिल्ली।

श्री भक्त बर्दान : जिन राज्य सरकारों ने अभी तक कोई हथियार नहीं लिया है या अपनी असमर्थता प्रकट की है, क्या उन्होंने इस योजना को न स्वीकार कर सकने के कोई कारण दिये हैं ?

सरदार मजीठिया : वे देख रहे हैं। उनको फिर चिट्ठी लिखी गयी है और जैसे जैसे वे स्वीकार करेंगे वैसे-वैसे उनको राइफलें दी जायेंगी।

Shri Ramachandra Reddi: May I know whether the .22 bore rifles which were promised and expected to be supplied have been supplied to the State organisations?

Sardar Majithia: Yes, they have been supplied.

श्री भागवत झा आजाद : क्या मैं जान सकता हूँ कि जिन राज्य सरकारों ने अबतक इस सम्बन्ध में कोई कार्य नहीं किया है या जो इस कार्य को नहीं कर सकती हैं, ऐसे राज्यों में क्या यह काम ऐसी गैर सरकारी संस्थाओं द्वारा कराया जायगा, जैसे नेशनल राइफल एसोसियेशन आफ इंडिया ?

सरदार मजीठिया : जो राज्य सरकारें यह काम नहीं कर रही हैं उनको कहा जा रहा है कि वे उसे करें। जब तक वे हमारे साथ को अपरेट नहीं करतीं हम आगे नहीं चल सकते।

Andaman and Nicobar Islands

*2272. Shri S. C. Samanta : Will the Minister of Education be pleased to refer to the reply given to Starred Question

No. 723 on the 3rd December, 1954 and state the further steps taken by Government to recruit Hindi teachers for schools in the Andaman and Nicobar Islands?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): About 50 applications received by the Ministry of Education in this connection were forwarded to the Andaman and Nicobar Islands Administration during the last few months. Out of these and a few other applications received by them direct, five trained teachers have been provisionally selected by the Island Administration.

I may add for the satisfaction of the hon. Member that in reply to his original question, which was answered on the floor of this House on 3rd December last, Government replied that in spite of strenuous efforts satisfactory results have not been obtained regarding the availability of Hindi teachers in the Andamans. Now, the question of the hon. Member and the reply given by the Government received wide publicity in the country, and as a result of this publicity 53 applications were received by the Government of India in the Ministry of Education and a few others were received by the Island Administration direct.

Shri S. C. Samanta: May I know the number of schools and the number of students reading in the schools in the Andamans and the medium of instruction there?

Dr. M. M. Das: At present there is only one Government High School and there are 24 Primary Schools in these Islands with an enrolment of about two thousand students. So far as the medium is concerned, it is Hindi and Hindustani.

Shri S. C. Samanta: May I know the emoluments of the teachers there and whether there is any difference in the pay of indigenous teachers and of teachers taken from the mainland?

Dr. M. M. Das: So far as the pay scales are concerned, they are the same as the pay scales approved by the Central Government on the recommendation of the Central Pay Commission plus the usual dearness allowance at the Central Government rates. Besides these the teachers recruited from the mainland are given Andamans special pay at the rates applicable; and then free un-furnished residential accommodation and free sea passage for self and family once a year while proceeding on or returning from leave.

Shri S. C. Samanta: May I know whether the Education Committee that visited the Andaman and Nicobar Islands recently have submitted their reports and whether the reports have been considered by the Government?